

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a), (b) and (d). Information is being collected from the concerned agencies and the same will be laid on the Table of the Sabha.

(c) Yes, Sir. A complaint was received from some cricket players of Delhi in March, 1980.

(e) The Government has not granted any recognition to the DDCA. As such the question of withdrawing recognition does not arise

Three Language Formula in Schools

2840. **SHRI P. K. KODIYAN:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the three-language formula has not been implemented adequately in the School system, throughout the Country; and

(b) if so, the details and what steps are proposed to be taken for its implementation?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). The National Policy on Education, adopted in 1968, prescribed the three language formula as follows:

“At the secondary stage, the State Governments should adopt, and vigorously implement, the three-language formula which includes the study of a modern Indian language, preferably one of the southern languages, apart from Hindi and English in the Hindi-speaking States, and of Hindi along with the regional language and English in the non-Hindi speaking States.”

This formula has been accepted in principle by all the State Governments except Tamil Nadu. The implementation of this policy is the responsibility of the State Governments.

It is a fact that there have been some difficulties in the implementation of the three-language formula.

Scientific Equipment Stolen from Physics Laboratory of B.H.U.

2841. **SHRI RAM AWADH:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that some rare scientific equipments from the laboratory of physics department of Banaras Hindu University have been stolen;

(b) if so, whether it is also a fact that some employees are involved in it; and

(c) whether the matter is being got investigated by Government?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). According to the information furnished by the Banaras Hindu University some electric motors and other equipments were stolen from Solid State Physics Laboratory, in the Department of Physics on 1st November, 1980. The University has lodged a report with the Police and the matter is under investigation.

चीनी का भण्डार और इसकी आवश्यकता

2842. **श्री जगपाल सिंह :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि देश में इस समय सरकार के पास चीनी के भण्डार का ब्यौरा क्या है और चीनी के नये भण्डार आने तक देश की चीनी आवश्यकतायें क्या हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : चीनी फैक्ट्रियों द्वारा उत्पादित चीनी को फैक्ट्रियों द्वारा अपने ही गोदामों में रखा जाता है और न कि सरकार के गोदामों में। तथापि,

सरकार आन्तरिक खपत के लिए फैक्ट्रियों से मासिक आधार पर लेवी और मुक्त विक्री की चीनी निर्मुक्त करती है। चीनी फैक्ट्रियों के पास 22-11-1980 तक 3.49 लाख मीटरी टन चीनी का स्टॉक था। वर्तमान मौसम 1980-81 में 22 नवम्बर तक चीनी का उत्पादन पहले ही 2.55 लाख मीटरी टन के स्तर पर पहुंच चुका है और नये उत्पादन से चीनी के स्टॉक की आन्तरिक खपत के लिए निर्मुक्त की जा रही है। आन्तरिक खपत के लिए चीनी की वर्तमान आवश्यकता 4 लाख मीटरी टन प्रति मास के आस पास है।

Drinking water Hill Areas

2843. SHRI RASHEED MASOOD: Will the Minister of WORKS AND HOUSING be pleased to state whether there is any scheme of the Government for providing drinking water to the people of Hill area specially the residents of Muzafarabad Development Block of District Saharanpur (U.P.)?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The target is to provide safe drinking water to all problem villages during the Sixth Plan period with resources in the State Sector supplemented by the grants under the Centrally Sponsored Accelerated Rural Water Supply Programme. Schemes for this purpose are drawn up and implemented by State Governments and these will also cover problem villages identified in the hill areas and Muzafarabad Development Block of District Saharanpur (U.P.).

Criteria for Appointment of a Member to Agricultural Prices Commission

2844. SHRI G. S. NIHAL SINGH WALA: Will the Minister of AGRICULTURE be pleased to state the criteria and conditions for appointment of members of the Agricultural Prices Commission and whether there is any proposal with the Government that practical agriculturist should be made a member of the Agricultural Prices Commission with all the relevant qualifications?

THE MINISTER OF STATE IN MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): The sanctioned strength of the Agricultural Prices Commission consists of a Chairman and three Members including the Member Secretary. The Chairman should be an economist of repute with experience in Agricultural Economics. One of the Members should be a non-official with understanding of agricultural, production and consumer problems. Of the two remaining Members including the Member Secretary, one should be an economist with statistical background and the other an economist or an agricultural expert or an administrator with experience of agriculture.

The Chairman, Agricultural Prices Commission is an Agricultural Economist of repute. The post of Member earmarked for a non-official with understanding of agricultural production and consumer problems has also been filled by the appointment of Ch. Randhir Singh. There is, therefore, no proposal at present under the consideration of the Government to appoint another practical agriculturist as a Member of the Agricultural Prices Commission.

Amount of National Award to Teachers

2845. SHRI P. J. KURIEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that the amount of national award to